TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL NEW DELHI

No.1/Judicial/Misc./Misc./TDSAT/2012

16TH September, 2022

NOTICE

Hon'ble the Chairperson is pleased to order that the hearing of cases in TDSAT fixed for 6th, 7th, 27th and 28th October, 2022 shall take place through virtual mode.

Desk Officer

Copy to:-

- 1. Telecom Lawyers' Association, TDSAT
- 2. Registrar-cum-Principal Secretary, TDSAT
- 3. Registrar, TDSAT
- 4. PPS to Hon'ble Chairperson, TDSAT
- 5. PS to Hon'ble Member-I, TDSAT
- 6. PS to Hon'ble Member-II, TDSAT
- 7. PPS/PS/Court Master, TDSAT
- 8. TDSAT Website
- 9. Notice Board